

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 108
IA No. 64/JPR/2021
CP No. (IB)- 283/9/JPR/2019
Under Section 9 of IBC, 2016**

In the matter of:

Tijaria Polypipes Ltd.

...Operational Creditor/Applicant

Versus

Rock Drill Projects Pvt. Ltd.

...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to 21.12.2022.

Sd-

**(Prabhu Dayal Sewda)
Court Officer**

December 05, 2022